BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 120/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

Name of the Company:

TVS Interconnect Systems Pvt Ltd.

V/s.

ORG Informatics Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. NANDISH CHUDGAR

11/15 NANAVATI ASSOCIATES

2. Ms Megha Jani. Advocate

Respondent



ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Operational Creditor/ Applicant. Learned Advocate Ms. Megha Jani present for Respondent on receipt of the notice.

Proof of service of notice of date of hearing on Respondent filed.

Learned Advocate Ms. Megha Jani requested for some time to file Vakalatnama in due course.

Heard prayer is allowed.

List the matter on 01.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 3rd day of October, 2017.